

Office Notice, Office  
Memorandum, of ~~exam~~  
Appearance, Tribunal's  
Orders of direction &  
Registrar's Orders.

Tribunal's Orders

Filed For AH  
on 17/1/94.

Dated: 17-1-94.

Yali  
for Dy. Registrar

None present.

Adjourned for admission  
hearing to 24-1-94.

N.K.V.  
(N.K. Verma)  
M(A)

M.S.D.  
(M.S. Deshpande)  
V.C.

Date: 24-1-94 [Per M.S. Deshpande, V.C.]

Heard Mr S.D. Dighe for the  
applicant.

The applicant was appointed  
on adhoc and purely temporary basis  
on two occasions and having regard  
to the nature of the application  
we do not think that the applicant  
has any right to the post.

The application is  
dismissed.

N.K.V.  
(N.K. Verma)  
M(A)

M.S.D.  
(M.S. Deshpande)  
V.C.

2/1/2  
25/1